

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon recommendations of 'Committee for Inter-Se District Transfer of the Members of Staff and in official exigency, the following posting / transfer in Group-C Official of Delhi District Court Establishment is hereby made, with effect from 01.07.2026:

S. No.	Name & Emp. Code of the Official	From	To
1.	Sachin Kumar EC: 35641762	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gurvinder Pal Singh, Ld. PD & SJ Distt: South Saket	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

Chandna

(ANJU BAJAJ CHANDNA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

37875-885

No..... ADMIN-III /Central/F.1(3)/P&T/2026

Dated, Delhi the 09 JUN 2026

Copy forwarded for information and necessary action to:-

1. PS Office to the undersigned.
2. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
3. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
4. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
5. The Dealing Officials, Leave Seat, (Central), Delhi.
6. The Officers concerned.
7. The Official concerned for compliance.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules. For uploading on Layers.
9. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

Chandna

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI